

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016
NAME OF THE THE CORPORATE DEBTOR
DATE OF COMEMNCEMENT OF CIRP
LIST OF CREDITORS AS ON

SHRIVALLABH PITTIE INDUSTRIES LIMITED
07-03-2024
30-06-2024

SN	DETAILS OF CLAIMANT		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED				AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS
	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	RELATED PARTY	VOTING %					
1	Deputy Commissioner Income Tax	Central Government	15-03-2024	94,67,09,204.00	0.00	Income Tax	No	0.00%	0.00	0.00	94,67,09,204.00	0.00	large number of appeals of CD upheld and of deptt dismissed by ITAT. Reconciliation, if the same pertain to the orders referred to in the claim awaited from deptt as well as CD.
2	Regional Director ESIC	Central Government	27-03-2024	4,66,799.00	4,66,799.00	ESIC dues	No	0.00%	0.00	0.00	0.00	0.00	Claim revised downwards on 8/4/24
3	Commissioner of Customs JNCH	Central Government	09-05-2024	20,28,03,177.00	0.00	EPCG author	No	0.00%	0.00	0.00	20,28,03,177.00	0.00	CD claims that all compliances done and BG reversed. Confirmation awaited from the bank and Customs deptt
				1,14,99,79,180.00	4,66,799.00	0.00	0.00	0.00	0.00	0.00	1,14,95,12,381.00	0.00	